

(19)

OA 49/93

08.08.01

Hon Mr Rafiq Uddin JM

Sr RK Pandey for the applicant
and Sr C Prakash proxy to Sr RC Joshi
for the respondents.

MA (to be numbered by the office)
has been moved by Counsel for the
respondents seeking dismissal of the OA
on the ground that the applicant Sr LP Gupta
died on 16.2.01. MA is supported with
death certificate. Counsel for the applicant
does not want to file any objection to
this MA.

In view of the affidavit filed by
Counsel for the respondents. The OA is dismissed
having abated.

Rn
JM

for